

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Tuesday the 25th August 2026

Electricity Bench

TIME :12.30 PM

COURT-II

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Cisco Webex is)

(<https://bit.ly/Court-2>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(Young Professional - IT: Mr. Saurabh - M.No. +91 7838455111, IT Assistant: Mr. Dhruv - M.No.+91 9717973312)

CORAM: HON'BLE MR. VIRENDER BHAT, Judicial Member

HON'BLE MR. AJAY TALEGAONKAR, Technical Member (Electricity)

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR COMPLIANCE			
1.	APL-163/2018 & IA-621/2019 (For directions) (Service)	GMR Warora Energy Limited Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Amit Kapur, Vishrov Mukerjee, Catherine Ranji Ayallore, Yashaswi Kant, Raveena Dhamija for App.1. Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Swadha Sharma for Res.2, Siddharth Mathur for Res.2, Vaishnavi Chandarana for Res.2, Anusha Nagarajan for Res.4,

	complete) (DoF - 01-05-2018)		
1.1	APL-350/2018 (Service complete)	DNH Power Distribution Co. Ltd. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Anand K. GanesanSwapna Seshadri for App.1, Ashwin Ramanathan for App.1, Parichita Chowdhury for App.1, Amit Kapur for Res.2, Vishrov Mukerjee for Res.2, Catherine Ranji Ayallore for Res.2, Yashaswi Kant for Res.2, Girik Bhalla for Res.2, Raveena Dhamija for Res.2, Vishal Binod for Res.3, Aditya Dubey for Res.3, Sagnik Maitra for Res.3, Swadha Sharma for Res.3, Siddharth Mathur for Res.3, Vaishnavi Chandarana for Res.3, Ranjitha Ramachandran for Res.6, Anushree Bardhan for Res.6, Poorva Saigal for Res.6, Shubham Arya for Res.6, Pulkit Agarwal for Res.6, Arvind Kumar Dubey for Res.6,
FOR FURTHER HEARING (SHORT MATTER)			
2.	APL-190/2022 (Service complete) (DoF - 03-12-2021)	Rishabh Renewable Renergy Private Limited Appellant(s) Versus Hubli Electricity Supply Company Ltd. (Wholly owned Government of Karnataka undertaking) & Ors. - Respondent(s)	Hasan Murtaza, for App.1 Fahad Khan for Res.1, Res.3, Stephania Pinto for Res.1, Shahbaaz Husain for Res.1, Res.3, Sharanagouda Patil for Res.4,
FOR FURTHER HEARING (APPEAL)			
3.	APL-223/2015 & IA-2136/2022 (For directions) IA-1614/2024 (For Deletion) (Service complete) (DoF-06-08-2015)	Adani Electricity Mumbai Limited & Anr. Appellant(s) Versus The Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Priyal Modi, Ramanuj Kumar for App.1. Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Chetan Kumar Garg, Lakshyajit Singh Bagdwal, Ankita Bafna, Nehul Sharma, Robin Kumar, Harshit Singh, Alchi Thapliyal, Lavanya Panwar, Sanjeev Singh Thakur, Syed Fazl Askari, Nishant Kumar, Gyanendra Singh, Jay Lal, Pawan Singh, Sandeep Kumar, Kamesh Kumar Dvivedi, Rohit Raj Pal, Shailendra Singh, Indrayudh Chowdhury, Gandharv Garg for App.2. Pratiti Rungta for Res.1 M.Y. Deshmukh for Res.7,

3.1	APL-225/2015 & IA-2138/2022 (For directions) IA-1611/2024 (For Deletion) (Service complete)	Adani Electricity Mumbai Limited & Anr. Appelant(s) Versus The Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Priyal Modi for App.1, Ramanuj Kumar for App.1, Hemant Singh for App.2, Mridul Chakravarty for App.2, Biju Mattam for App.2, Sourav Roy for App.2, Supriya Rastogi Agarwal for App.2, Chetan Kumar Garg for App.2, Lakshyajit Singh Bagdwal for App.2, Ankita Bafna for App.2, Nehul Sharma for App.2, Robin Kumar for App.2, Harshit Singh for App.2, Alchi Thapliyal for App.2, Lavanya Panwar for App.2, Sanjeev Singh Thakur for App.2, Syed Fazl Askari for App.2, Nishant Kumar for App.2, Gyanendra Singh for App.2, Jay Lal for App.2, Pawan Singh for App.2, Sandeep Kumar for App.2, Kamesh Kumar Dvivedi for App.2, Rohit Raj Pal for App.2, Shailendra Singh for App.2, Indrayudh Chowdhury for App.2, Gandharv Garg for App.2, Pratiti Rungta R1
3.2	APL-237/2015 & IA-2140/2022 (For directions) (Service complete)	Adani Electricity Mumbai Limited & Anr. Appelant(s) Versus The Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Ramanuj Kumar for App.1, Priyal Modi for App.1, Hasan Murtaza for App.2, Pratiti Rungta R1
3.3	APL-237/2016 & IA-1613/2024 (For Deletion) (Service complete)	Adani Electricity Mumbai Limited & Anr. Appelant(s) Versus The Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Ramanuj Kumar for App.1, Priyal Modi for App.1, Sourav Roy for App.2, Hemant Singh for App.2, Mridul Chakravarty for App.2, Biju Mattam for App.2, Supriya Rastogi Agarwal for App.2, Chetan Kumar Garg for App.2, Lakshyajit Singh Bagdwal for App.2, Ankita Bafna for App.2, Nehul Sharma for App.2, Robin Kumar for App.2, Harshit Singh for App.2, Alchi Thapliyal for App.2, Lavanya Panwar for App.2, Sanjeev Singh Thakur for App.2, Syed Fazl Askari for App.2, Nishant Kumar for App.2, Gyanendra Singh for App.2, Jay Lal for App.2, Pawan Singh for App.2,

			Sandeep Kumar for App.2, Kamesh Kumar Dvivedi for App.2, Rohit Raj Pal for App.2, Shailendra Singh for App.2, Indrayudh Chowdhury for App.2, Gandharv Garg for App.2, Pratiti Rungta R1 Sudhanshu S. Choudhari for Res.7, Gandharv Garg for Res.2,
3.4	APL-315/2016 & IA-2141/2022 (For directions) IA-1612/2024 (For Deletion) (Service complete)	Adani Electricity Mumbai Limited & Anr. Appelant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Priyal Modi for App.1, Ramanuj Kumar for App.1, Hemant Singh for App.2, Mridul Chakravarty for App.2, Biju Mattam for App.2, Sourav Roy for App.2, Supriya Rastogi Agarwal for App.2, Chetan Kumar Garg for App.2, Lakshyajit Singh Bagdwal for App.2, Ankita Bafna for App.2, Nehul Sharma for App.2, Robin Kumar for App.2, Harshit Singh for App.2, Alchi Thapliyal for App.2, Lavanya Panwar for App.2, Sanjeev Singh Thakur for App.2, Syed Fazl Askari for App.2, Nishant Kumar for App.2, Gyanendra Singh for App.2, App.2, Jay Lal for App.2, Pawan Singh for App.2, Sandeep Kumar for App.2, Kamesh Kumar Dvivedi for App.2, Rohit Raj Pal for App.2, Shailendra Singh for App.2, Indrayudh Chowdhury for App.2, Pratiti Rungta R1
3.5	APL-12/2017 & IA-2137/2022 (For directions) (Service complete)	Adani Electricity Mumbai Limited & Anr. Appelant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Priyal Modi for App.1, Ramanuj Kumar for App.1, Hasan Murtaza for App.2, Pratiti Rungta R1
4.	APL-244/2016 (DoF - 31-03-2016)	Power Company of Karnataka Ltd. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Shahbaaz Husain, Fahad Khan for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Garima Adlakha for Res.2, Swadha Sharma for Res.2,

				Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2, Hemant Singh for Res.4, Mridul Chakravarty for Res.4, Biju Mattam for Res.4, Sourav Roy for Res.4, Supriya Rastogi Agarwal for Res.4, Chetan Kumar Garg for Res.4, Lakshyajit Singh Bagdwal for Res.4, Ankita Bafna for Res.4, Robin Kumar for Res.4, Harshit Singh for Res.4, Nehul Sharma for Res.4, Alchi Thapliyal for Res.4, Sanjeev Singh Thakur for Res.4, Lavanya Panwar for Res.4, Indrayudh Chowdhury for Res.4, Syed Fazl Askari for Res.4, Nishant Kumar for Res.4, Jay Lal for Res.4, Pawan Singh for Res.4, Sandeep Kumar for Res.4, Kamesh Kumar Dvivedi for Res.4, Rohit Raj Pal for Res.4, Shailendra Singh for Res.4,
5.	APL-245/2016 (DoF - 31-03-2016)	Power Company of Karnataka Ltd. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)		Shahbaaz Husain, Fahad Khan for App.1. Pratiti Rungta for Res.1, Hemant Singh for Res.3, Mridul Chakravarty for Res.3, Biju Mattam for Res.3, Sourav Roy for Res.3, Supriya Rastogi Agarwal for Res.3, Chetan Kumar Garg for Res.3, Lakshyajit Singh Bagdwal for Res.3, Ankita Bafna for Res.3, Robin Kumar for Res.3, Harshit Singh for Res.3, Nehul Sharma for Res.3, Alchi Thapliyal for Res.3, Sanjeev Singh Thakur for Res.3, Lavanya Panwar for Res.3, Indrayudh Chowdhury for Res.3, Syed Fazl Askari for Res.3, Nishant Kumar for Res.3, Jay Lal for Res.3, Pawan Singh for Res.3, Sandeep Kumar for Res.3, Kamesh Kumar Dvivedi for Res.3, Rohit Raj Pal for Res.3, Shailendra Singh for Res.3,
FOR HEARING (SHORT MATTERS)				
6.	APL-420/2022 (Service complete) (DoF - 30-09-2022)	Essel Mining and Industries Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)		Dhananjaya Mishra, for App.1 Samir Malik for Res.2, Rahul Sinha for Res.2, Nikita Choukse for Res.2, Lakshay Mehta for Res.2, Udit Saxena for Res.2,
FOR HEARING (APPEAL)				

7.	APL-47/2017 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 30-11-2016)	GRIDCO Ltd. Versus NTPC Ltd. & Anr. Appellant(s) - Respondent(s)	Raj Kumar Mehta, for App.1 Adarsh Tripathi for Res.1
7.1	APL-87/2017 (Service complete)	GRIDCO Ltd. Versus NTPC Limited & Anr. Appellant(s) Respondent(s)	Raj Kumar MehtaAbhishek Upadhyay for App.1, Adarsh Tripathi R1 Sethu Ramalingam for Res.2,
7.2	APL-238/2017 (Service complete)	GRIDCO Ltd. Versus NTPC LIMITED & Ors. Appellant(s) Respondent(s)	Raj Kumar Mehta Shri Venkatesh for Res.1, V.M. Kannan for Res.1, Jatin Ghuliani for Res.1, Anant Singh Ubeja for Res.1, Mohit Mansharamani for Res.1, Rishabh Sehgal for Res.1, Isnain Muzamil for Res.1, Ashutosh Kumar Srivastava for Res.1, Bharath Gangadharan for Res.1, Jayant Bajaj for Res.1, Nihal Bhardwaj for Res.1, Siddharth Nigotia for Res.1, Kartikay Trivedi for Res.1, Shivam Kumar for Res.1, Suhael Buttan for Res.1, Siddharth Joshi for Res.1, Abhishek Nangia for Res.1, Vineet Kumar for Res.1, Simran Saluja for Res.1, Punyam Bhutani for Res.1, Ravin Dubey for Res.4, Pradeep Misra for Res.9, Raj Bahadur Sharma for Res.15, Amit Kapur for Res.16, Res.17, Anupam Varma for Res.16, Res.17, Apoorva Misra for Res.16, Res.17, Poonam Verma Sengupta for Res.16, Res.17, Vishrov Mukerjee for Res.16, Res.17, Nikhil Sharma for Res.16, Rahul Kinra for Res.16, Res.17, Akshat Jain for Res.16, Res.17, Shreya Khanna for Res.16,
7.3	APL-12/2018 &	NTPC Limited Appellant(s)	Shri VenkateshVarun Singh for App.1, Pratyush Singh for App.1, Sandeep Rajpurohit for App.1,

	IA-501/2019 (For directions) (Service complete)	Versus Central Electricity Regulatory Commission & Anr. Respondent(s)	Raj Kumar Mehta for Res.2,
7.4	APL-291/2018 & IA-1432/2018 (For interim relief) (Service complete)	Grid Corporation Of Orissa Ltd. (GRIDCO) Appellant(s) Versus NTPC Ltd. & Ors. Respondent(s)	Raj Kumar Mehta Shri Venkatesh for Res.1, Jatin Ghuliani for Res.1, Mohit Mansharamani for Res.1, Bharath Gangadharan for Res.1, Nihal Bhardwaj for Res.1, Siddharth Nigotia for Res.1, Shivam Kumar for Res.1, Siddharth Joshi for Res.1, V.M. Kannan for Res.1, Rishabh Sehgal for Res.1, Isnain Muzamil for Res.1, Ashutosh Kumar Srivastava for Res.1, Jayant Bajaj for Res.1, Kartikay Trivedi for Res.1, Suhael Buttan for Res.1, Abhishek Nangia for Res.1, Simran Saluja for Res.1, Anant Singh Ubeja for Res.1, Punyam Bhutani for Res.1, Vineet Kumar for Res.1, Ravin Dubey for Res.2, Anand K. Ganesan for Res.4, Swapna Seshadri for Res.4, Pradeep Misra for Res.21,
8.	APL-220/2018 (Service complete) (DoF - 25-06-2018)	Jhajjar KT Transco Pvt. Ltd. Appellant(s) Versus Haryana Electricity Regulatory Commission & Anr. - Respondent(s)	Poonam Verma Sengupta, Abiha Zaidi for App.1. Raheel Kohli for Res.2,

8.1	APL-204/2019 & IA-1063/2019 (For interim relief) (Service complete)	Haryana Vidyut Prasaran Nigam Limited Appelant(s) Versus Haryana Electricity Regulatory Commission & Anr. Respondent(s)	Raheel Kohli Poonam Verma Sengupta for Res.2, Abiha Zaidi for Res.2, Aparajita Upadhyay for Res.2,
8.2	APL-311/2019	Jhajjar KT Transco Private Limited Appelant(s) Versus Haryana Electricity Regulatory Commission & Anr. Respondent(s)	Amit KapurPoonam Verma Sengupta for App.1, Abiha Zaidi for App.1, Aparajita Upadhyay for App.1, Raheel Kohli for Res.2,
9.	APL-277/2018 & IA-1199/2018 (For interim relief) (Service complete) (As per Order dt. 01.06.23, amended memo of parties not filed) (DoF - 06-07-2018)	Maharashtra State Electricity Distribution Company Ltd. Appelant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Rahul Chouhan, Mukut Choudhary, Kajal Kakani , Chaitanya Ahuja for App.1. Amit Kapur for Res.2, Poonam Verma Sengupta for Res.2, Sidhant Kaushik for Res.2, Aparajita Upadhyay for Res.2, Saunak Kumar Rajguru for Res.2, Adishree Chakraborty for Res.2, Sakshi Kapoor for Res.2,
9.1	APL-138/2019 (Service complete at DFR stage)	Adani Power Limited Appelant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)	Amit KapurPoonam Verma Sengupta for App.1, Sidhant Kaushik for App.1, Aparajita Upadhyay for App.1, Saunak Kumar Rajguru for App.1, Adishree Chakraborty for App.1, Sakshi Kapoor for App.1, Rahul Chouhan for Res.2, Mukut Choudhary for Res.2, Kajal Kakani for Res.2, Chaitanya Ahuja for Res.2,
10.	APL-59/2019	Indo Count Industries Ltd. and Pranavadiya Spinning Mills Ltd. Appelant(s)	Hemant Singh, Nishant Kumar, Ambuj Dixit, Lakshyajit Singh Bagdwal, Jyotshna Khatri for App.1.

	(Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 17-09-2018)	Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Shashwat Kumar for Res.2, Rahul Chouhan for Res.2, Harshit Gupta for Res.2, Mukut Choudhary for Res.2, Kajal Kakani for Res.2, Chaitanya Ahuja for Res.2,
11.	APL-391/2018 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 24-09-2018)	Southern Power Distribution Company of Telangana Limited & Anr. Appellant(s) Versus Chhattisgarh State Electricity Regulatory Commission & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Ashwin Ramanathan for App.1. Swapna Seshadri, Anand K. Ganesan, Ashwin Ramanathan for App.2. Raj Kumar Mehta for Res.1 Ranjitha Ramachandran for Res.2, Poorva Saigal for Res.2, Anushree Bardhan for Res.2, Pulkit Agarwal for Res.2, Shubham Arya for Res.2, Arvind Kumar Dubey for Res.2, Nirnay Gupta for Res.3,
12.	APL-384/2019 & IA-1426/2018 (For directions) IA-1366/2019 (For directions) IA-1247/2020 (For directions) (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 25-09-2018)	Mukesh N. Acharya Appellant(s) Versus Reliance Infrastructure Limited & Ors. - Respondent(s)	Srinivas Vishven, Avi Tandon for App.1. Hasan Murtaza for Res.1 Ashwini Chawla for Res.5,
13.	APL-74/2019 (Service	Punjab State Power Corporation Ltd. Appellant(s) Versus Everest Power Pvt. Ltd. & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Neha Garg for App.1. Hemant Singh for Res.1, Biju Mattam for Res.1, Sourav Roy for Res.1, Supriya Rastogi Agarwal for Res.1,

	complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 01-10-2018)		Lakshyajit Singh Bagdwal for Res.1, Chetan Kumar Garg for Res.1, Nehul Sharma for Res.1, Harshit Singh for Res.1, Lavanya Panwar for Res.1, Alchi Thapliyal for Res.1, Syed Fazl Askari for Res.1, Gyanendra Singh for Res.1, Pawan Singh for Res.1, Arun Lal for Res.1, Gandharv Garg for Res.1, Nishant Kumar for Res.1, Jay Lal for Res.1, Akshaya Lal for Res.1, Sanjeev Singh Thakur for Res.1, Indrayudh Chowdhury for Res.1, Gaurav Prakash Pathak for Res.1, Ankita Bafna for Res.1, Amit Kapur for Res.2, Akshat Jain for Res.2, Avdesh Mandloi for Res.2, Abhimanyu Maheshwari for Res.2, Shikhar Verma for Res.2, Rishabh Bhardwaj for Res.2, Sayan Ghosh for Res.2, Sakesh Kumar for Res.3,
14.	APL-60/2019 & IA-1899/2018 (For interim relief) IA-959/2019 (For directions) (R-2) (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 03-10-2018)	TANGEDCO Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Appellant(s) Anusha Nagarajan, Anusha Nagarajan for App.1. Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Ashwin Ramanathan for Res.2,
15.	APL-337/2019 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (As per Order dt. 03.04.23,	Rajasthan Rajya Vidyut Prasaran Nigam Limited Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Appellant(s) Puneet Jain for App.1. Pallav Mongia for Res.2, Raj Bahadur Sharma for Res.13,

	certified copy of impugned order and legible copies of documents not filed) (DoF - 03-10-2018)		
16.	APL-75/2019 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 08-10-2018)	Viraj Profiles Limited Appellant(s) Versus Maharashtra State Electricity Distribution Co. Ltd & Anr. - Respondent(s)	Rohit Singha, for App.1 Shashwat Kumar for Res.1, Rahul Chouhan for Res.1, Harshit Gupta for Res.1, Mukut Choudhary for Res.1, Kajal Kakani for Res.1, Chaitanya Ahuja for Res.1,
17.	APL-317/2018 & IA-1527/2018 (For interim relief) (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 12-10-2018)	BSES Rajdhani Power Limited & Anr. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Amit Kapur, Anupam Varma, Rahul Kinra, Ashutosh Kumar Srivastava for App.1. Amit Kapur, Anupam Varma, Rahul Kinra, Ashutosh Kumar Srivastava for App.2. Shri Venkatesh for Res.2, Jatin Ghuliani for Res.2, Mohit Mansharamani for Res.2, Bharath Gangadharan for Res.2, Nihal Bhardwaj for Res.2, Siddharth Joshi for Res.2, Vineet Kumar for Res.2, V.M. Kannan for Res.2, Rishabh Sehgal for Res.2, Isnain Muzamil for Res.2, Ashutosh Kumar Srivastava for Res.2, Jayant Bajaj for Res.2, Kartikay Trivedi for Res.2, Suhael Buttan for Res.2, Abhishek Nangia for Res.2, Simran Saluja for Res.2, Anant Singh Ubeja for Res.2, Punyam Bhutani for Res.2, Siddharth Nigotia for Res.2, Shivam Kumar for Res.2, Raj Kumar Mehta for Res.3, Ravin Dubey for Res.4, Swapna Seshadri for Res.6, Anand K. Ganesan for Res.6, Pradeep Misra for Res.23,
18.	APL-331/2018 (Service	Solar Energy Corporation Of India Ltd. Appellant(s) Versus Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)	Ranjitha Ramachandran, Pulkit Agarwal, Poorva Saigal, Anushree Bardhan, Shubham Arya for App.1. Balaji Srinivasan for Res.2, Sumana Naganand for Res.3, Res.4, Garima Jain for Res.3, Res.4.

	complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF - 12-10-2018)		Nidhi Gupta for Res.3, Res.4, Tushar Kanti Mohindroo for Res.3, Res.4, Arnav Khanna for Res.4, Nithin Saravanan for Res.7, Joseph Aristotle.S for Res.8, Amit Kapur for Res.9, Res.10, Poonam Verma Sengupta for Res.9, Res.10, Abiha Zaidi for Res.9, Res.10,
19.	APL-151/2019 (Service complete) (DoF - 20-03-2019)	Global Energy Pvt Ltd Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Chetan Kumar Garg, Lakshyajit Singh Bagdwal, Ankita Bafna, Robin Kumar, Harshit Singh, Nehul Sharma, Alchi Thapliyal, Sanjeev Singh Thakur, Lavanya Panwar, Indrayudh Chowdhury, Syed Fazl Askari, Nishant Kumar, Jay Lal, Pawan Singh, Sandeep Kumar, Kamesh Kumar Dvivedi, Rohit Raj Pal, Shailendra Singh for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Garima Adlakha for Res.2, Swadha Sharma for Res.2, Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2,
20.	APL-66/2021 (Service complete) (DoF- 17.01.2020)	Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s) Versus Secretary, Haryana Electricity Regulatory Commission - Respondent(s)	Samir Malik, Rimali Batra, Nikita Choukse, Divya Anand, Mahip Singh Sikarwar for App.1. Samir Malik, Rimali Batra, Nikita Choukse for App.2. Shlok Chandra for Res.1,
21.	APL-139/2023 (Service complete) (DoF - 09-09-2022)	The West Bengal Power Development Corporation Limited Appellant(s) Versus West Bengal Electricity Regulatory Commission - Respondent(s)	Sakya Singha Chaudhuri, Avijeet Lala, Astha Sharma, Shreya Dubey, Nameeta Singh, Meha Chandra, Nithya Balaji, Karan Jaiswal for App.1. Mandakini Ghosh for Res.1,

Sd/
Deputy Registrar
APTEL